Name of the firm Reasons for Cancelation/ revocation M/s. H.L. Mal-Revoked the 4. as hotra, Calcutta. licencee failed to steps take for implementing the . scheme sanctioned to them. 5. M/s. G.G. Dan-D'tto dekar Machine Works, Bhiwandi. 6. M/s. Northern Ditto Éngineering Co., Ludhiana. 7. M/s. Mysore Ditte Kirloskar Ltd., Harihar, sore State. My-\$. M/s. Radhelal Ditto

Steel Rolling Mills, Kanpur.

SHRI ARJUN ARORA: May I know, Sir, what was the time-lag between the issue of the licences and their cancellation or revocation?

SHRI C. SUBRAMANIAM: Sorry, I do not have the details in each case, but sufficient time was given to them and after that they were revoked.

SHRI ARJUN ARORA: May I know, Sir, what were the schemes for which these licences were issued and whether any action has been taken to ensure that the production of those particular machine tools by other firms or by the State sector is expedited?

SHRI C. SUBRAMANIAM: Yes, Sir. It is under constant review and that is why the production of machine tools in the public sector is being expanded to some extent.

ALLOY AND TOOL STEELS

*243. SHRI S. PATEL: Will the Minister of STEEL AND HEAVY INDUSTRIES be pleased to state:

(a) by when the Durgapur Alloy and Special Steel Plant is likely to start producing alloy and tools steels; and

(b) whether this plant is progressing according to schedule?

THE DEPUTY MINISTER IN M MINISTRY or STEEL AND HEAVY INDUSTRIES (SHRI P. C. SETHI): (a) The Alloy and Special Steel Plant being set up at Durgapur is expected to go into production in 1966.

to Questions

(b) Progress is slightly behind schedule.

SHRI GOPIKRISHNA VIJAIVAR-GIYA: Does not the hon. Minister think that alloy steel and such thing* are very necessary for our defence industries and also for producing aeroplanes, etc.? So, will he find out some method to expedite the production of alloy steel?

SHRI C. SUBRAMANIAM: Yes, Sir. We are taking all steps to expedite it.

STUDENTS' HOMES

*244. SHRI S. PATEL: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a faet that the University Grants Commission haw decided to set up a Committee to study the possibility of starting "students' homes" for day scholars in all the universities; and

(b) if so, what purpose would bt served by such "homes"?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) The University Grants Commission has •!-ready set up a Committee.

(b) To provide library facilities, washing arrangements, recreational facilities and arrangements for midday meals and refreshments to those university and college day-seholer» whose living conditions are illsuited for study.

SHRI R. S. KHANDEKAR: May I know, Sir, the number of universities where these arrangements are made?

DR. K. L. SHRIMALI: In Calcutta they have already started aome jta-

dents' homes, but I could not exactly 1 say hew many universities have start- | ed these.

Oral Answers

SHRI LOKANATH MISRA: Would the university students be required to pay additional lees for it?

DR. K. L. SHRIMALI: I do not think so, but if the hon. Member puts a separate question, I can give him the information.

SHRI KRISHNA CHANDRA: May I know, Sir, whether any action has been taken to start such homes in Uttar Pradesh?

DR. K. L. SHRIMALI: The hon. Member may kindly put a separate question.

SHRI LOKANATH MISRA: May I know, Sir, if the affiliated colleges would be asked to begin the construction and maintenance of these students' homes?

DR. K. L. SHRIMALI: These are all matters of detail and the Committee is still working on the scheme.

SHRI KRISHNA CHANDRA: May I know, Sir, how many such homes have been started in the city of Delhi?

DR. K. L. SHRIMALI: The question is with regard to the Committee and I have supplied the information.

MR. CHAIRMAN: Next question.

म्रविनियमों तथा फार्मों के हिन्दी स्रतुवाद में पारिभाषिक शब्दों का प्रयोग

*२४४. श्री नवार्बोसह चौहान : क्या विधि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विधि मंत्रालय ढारा म्रधिनियमों तथा फार्मों मादि का जो हिन्दी क्रनुवाद किया जा रहा है उसमें प्रयक्त होने वाले बहुत से पारि- भाषिक शब्द शिक्षा मंत्रालय द्वारा निर्धा-रित शब्दों से भिन्न हैं ;

to Questions

(ख) क्या शिक्षा मंत्रालय ग्रौर विधि-मंत्रालय ढारा प्रयोग किये जाने वाले पारि-भाषिक शब्दों में एकरूपता लाने का विचार है ; ग्रौर

(ग) पारिभाषिक शब्दों के प्रयोग के सम्बन्ध में शिक्षा मंत्रालय तथा विधि-मंत्रालय में समन्वय बनाये रखने के लिये क्या कदम उठाये गये हैं ग्रथवा उठाये जाने बाले हैं ?

f[UsE of Technical Terms in the Hindi translation of Acts and Forms

*245. SHRI NAWAB SINGH CHAU-HAN: Will the Minister of LAW be pleased to state:

(a) whether it is a fact that many of the technical terms which are being used by the Ministry of Law in the Hindi translation of Acts and forms etc. are different from those prepared by the Ministry of Education;

Ob) whether it is proposed to bring uniformity in the use of technical terms by the Ministries of Education and Law; and

(c) what steps have been taken or are proposed to be taken to maintain coordination between the Ministries of Education and Law regarding the use of technical terms?]

THE DEPUTY MINISTER m THK MINISTRY OF LAW (SHRI BIBU-DHENDRA MISRA) : (a) No, Sir. The technical terms of natural and technological sciences which have been prepared by the Ministry of Education are generally adopted by this Ministry in Hindi translation of Acts and forms. Hindi translations o* Acts and forms are being published by this Ministry from 1950 and most of the terms evolved therein have been provisionally accepted by the

t[] English translation.